

DIVISION BENCH
COURT - II

O-231

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/98(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	MAHESH AGARWAL VS FILTER MANUFACTURING INDUSTRIES PVT LTD
UNDER SECTION	SEC. 58(3) SEC. 59

Appearance (via video conferencing/physically)

Ms. Rituparna Chatterjee, Adv.] For the Petitioner

Mr. Zubeen Pandey, Adv.]

Ms. Riya Debnath, Adv.] For the Respondent

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Ld. Counsel for the respondent seeks liberty to file her reply. Let the same be done within a period of two weeks.
3. List the matter on **26.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**